

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

ITEM No. 108
(IB)-666(PB)/2020

IN THE MATTER OF:

Vardhan Earthmovers

.... Applicant / petitioner

v.

Mideast Integrated Steels Ltd.

.... Respondent

Under Section 9 of Insolvency & Bankruptcy Code, 2016

Order delivered on 17.03.2020

Coram:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

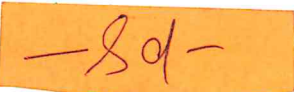
PRESENT:-


For the Applicant

Mr. Dhananjay Bhaskar Ray, Adv

ORDER

List on 24.04.2020.


(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT


(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)